

(c) the amount proposed to be spent on the expansion of plastic units ; and

(a) the estimated cost of the new units proposed to be set up ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (d) : The plastic processing industry is expanding and this trend is expected to continue. It is not possible to indicate the number of new units likely to be set up and the investment thereon.

Setting up of Chemical Industry

4127. SHRIMATI JAYANTI PATNAIK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of chemical industries set up in different States ;

(b) the location of those industrial units in different States ;

(c) whether Government have a proposal to set up some more chemical industries during 1985-86 ; and

(d) if so, the names of the places in different States where such chemical industries are proposed to be set up in 1985-86 ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) : The details of the industrial licences, issued from time to time, to the industries including chemical industry are published in the weekly Bulletin issued by the Director of Statistics in the Office of the Chief Controller of Imports and Exports, New Delhi.

(c) and (d) : The industrial licence applications for manufacture of chemi-

cal items, from whichever State they emanate, are examined on merits as per the existing policy.

Process-cum-Product Development Centres for Small Scale Sector

4128. SHRI K. RAMAMURTHY : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the details of the scheme for setting up Process-cum-Product Development Centres for the purpose of upgrading the technology of small scale sector ;

(b) the details of location of these Process-cum-Product Development Centres that have been set up so far ; and

(c) whether the Committee set up to suggest a modernisation programme of Photo-type Development and Training Centres has submitted its report and if so, the action taken on the recommendations on the report of the Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) With a view to provide institutional support in the field of R and D for the small scale industries, the Government of India have introduced a scheme for setting up Process-cum-Product Development Centres for the purpose of upgrading the technology of the small scale sector. The main aim of these Centres is to develop better processes and bring about technological improvement in this sector so that their products not only improve in quality but also become more competitive. Besides the Development of process, these Centres are intended to develop improved products through better designs and use of improved materials etc. In addition these Centres would provide testing facilities and also train entrepreneurs/

personnel of the small industries in use of improved tooling and processes etc.

(b) The Process-cum-Product Development Centres that have been or are being set up are :

(i) PPDC for Glass and Ceramic Industries, Ranchi.

(ii) PPDC for Sports Goods and Leisure Time Equipment, Meerut.

(iii) PPDC for Casting and Forging Industries, Agra.

(c) Yes Sir, action is being initiated.

Rubber Factory in Joint or Private Sector in Kanyakumari District in Tamil Nadu

4129. SHRI N. DENNIS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware that optimum rubber production takes place in Kanyakumari District in Tamil Nadu ; and

(b) if so, the details of the steps taken to set up a rubber factory either as a joint venture or in the private sector there ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) : A large area in Kanyakumari district is under rubber cultivation. However, Government has received no proposal for setting up rubber-based industries in the joint sector in Kanyakumari District nor has any application been received from the private sector for grant of industrial licence for setting up such industries in the district.

Formation of Corporations to Manage Telephones in Bombay, Delhi and some other Metropolitan Cities

4130. KUMARI PUSHPA DEVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have a proposal to form Corporations to manage telephones in Bombay, Delhi and some other metropolitan cities ;

(b) if so, the main objective of forming such Corporations ;

(c) the financial implication of the proposal ; and

(d) the time by which the above proposal will be implemented ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (d) : The Government has not taken any decision on the suggestion to form Corporate body to operate the telephone services in Bombay and Delhi.

Declaration of Raigarh as a Backward District and No-Industry District

4131. KUMARI PUSHPA DEVI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government of Madhya Pradesh have requested his Ministry to declare Raigarh, a backward District of the State as category 'C' and no-industry district ;

(b) if so, the steps taken by Government to declare the above District as category 'C' and no-industry district instead of category 'B' ; and

(c) the steps taken to set up more industries in Raigarh District, Madhya Pradesh ?